

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.01.2020 (WEDNESDAY)

COURT III

10:40 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Vijai Pratap Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1196 of 2019	Chitra Deshmukh. Vs. Punjab National Bank & Anr.	Piyush Joshi.	Pankaj Vijeyan-R1 Vipul Mittal-R2
2.	Comp. App. (AT) (Ins) No. 1235 of 2019	E.N. Palanisamy. Vs. Bank of Baroda & Ors.	Anup Kumar	Soundar Rajan
3.	Comp. App. (AT) (Ins) No. 1476 of 2019	Devamata Commercials Pvt Ltd. Vs. Sunrise TSR Factory & Ors. With	Ashok Kr. Jain	Santosh Kumar
4.	Comp. App (AT) (Ins) No. 33 of 2020	Devamata Commercials Pvt Ltd. Vs. Sunrise TSR Factory & Ors.	Ashok Kumar Jain	
5.	Comp. App (AT) (Ins) No. 06 of 2020	A.R. Raamesh Vs. Swaminathan Venkatraman, IRP &Anr.	S. Narendra Kr.	Siddharth Panda-R1
6.	Comp. App. (AT) (Ins) No. 18 of 2020	Ashok GulabChand Baid Vs. Starwing Plastic & Chemicals Pvt. Ltd.	Charu Sachdev	Dhaval Deshpandey

7.	Comp. App (AT) (Ins) No. 61 of 2020	Majestic Market Research Support Services Ltd. Vs. L & T Finance Ltd.	Ravi	
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For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 171 of 2020	Zing Owners Welfare Association Vs. Three C Projets Pvt. Ltd. Through Manish Kumar Gupta Resolution Professional	Shailja Nanda Mishra	
9.	Comp. App. (AT) (Ins) No. 172 of 2020	Tek Travels Pvt. Ltd. Vs. Altius Travels Pvt. Ltd	Rachit Kohli	
10.	Comp. App. (AT) (Ins) No. 174 of 2020	Pawan Kumar Agarwal Vs. Aanchal Ispat Ltd. & Anr.	Ashish Choudhury	
11.	Comp. App. (AT) (Ins) No. 175 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Fathima Abdul Khadhar & Ors.	Dinkar Singh	
12.	Comp. App. (AT) (Ins) No. 176-178 of 2020	Vishal Ghisulal Jain Resulotion Professional Vs. Amar Universal Pvt. Ltd.	Udita Singh	
13.	Comp. App. (AT) (Ins) No. 180 of 2020	Banca Monte Dei Pashi Di Siena SPA Vs. Kannan Tiruvengadam And Ors.	Preet Pal Singh	
14.	Comp. App. (AT) (Ins) No. 181 of 2020	Employees State Insurance Corporation Vs. DCS International Pvt. Ltd.	Saurabh Chadda	
15.	Comp. App. (AT) (Ins) No. 182 of 2020	Winsome Yars Ltd. Vs. Edelweiss Asset Reconstruction Company Ltd.	Sylvine Sarmah	
16.	Comp. App. (AT) (Ins) No. 183 of 2020	Jagdish Prasad Sarda Vs. Allahabad Bank	S.Nandakumar	
17.	Comp. App. (AT) (Ins) No. 184 of 2020	Phil Minerals Benefication & Energy Pvt. Ltd. Vs. Amresh Shukla	Veda Legal	

For Admission (After Notice)

18.	Comp. App. (AT) (Ins) No. 746 of 2019	Spicejet Ltd. Vs. Affordable Infrastructure and Housing Projects Pvt. Ltd.	Varun K. Chopra	Angad Sandhu
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19.	Comp. App (AT) (Ins) No. 1120 of 2019	Goutam Kumar Roy & Ors. Vs. Dooteriah & Kalej Valley Tea Estates Pvt. Ltd. & Ors.	Soumya Dutta	Shruti Agarwal-R3 Partha Sil-R4
20.	Comp. App. (AT) (Ins) No. 1475 of 2019	Subhlaxmi Compusis Pvt. Ltd. Vs. IDFC First Bank Ltd. & Ors.	Pankaj Jain	Abhijeet Sinha- R1,R4

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By Order

**-sd/-
Registrar**